

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Dec, 2013	Copy upto Dec,2012	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	5.24	4.42	18.55
	Non-Tax Revenue	2.74	2.33	17.60
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.21	0.24	-12.50
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	101.86	97.98	3.96
A	Total Receipts	110.05	104.97	4.84
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	113.48	98.11	15.67
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.18	0.07	157.14
	Contingency Fund			
	Public Account	114.08	88.9	28.32
B	Total Disbursements	227.14	187.08	21.73
C	Net Cash Flow (A-B)	-117.69	-82.11	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Dec, 2013	Copy upto Dec, 2012	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	5.24	4.42	18.55
2	0049-Interest Receipts	0.19	0.15	26.67
3	0059-Public Works	1	0.98	2.04
4	0070-Other Administrative Service	0.8	0.57	40.35
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.17	0.07	142.86
6	0210-Medical and Public Health	0.33	0.34	-2.94
7	0216-Housing	0.25	0.22	13.64
	<u>Capital Receipts</u>			
1	Servants	0.21	0.24	-12.50
	<u>Total:</u>	8.19	6.99	17.17

Copy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			Actual Exp upto -Dec, 2013			Coppo upto Dec, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India	0	129.41	129.41		106.29	106.29		93.17	93.17
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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